

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP 52/2015

In

O.A. 193/2014

This the 14<sup>th</sup> day of October, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Shri Sita Ram Jat  
S/o Shri Jawahar Lal Jat  
Staff Nurse, Age-37  
Vazeerpura, Ward No.2  
Tehsil & Distt. Tonk  
Raj-304001
2. Rajkumar  
S/o Shri V.Dayal  
Staff Nurse, Age 35  
RZC-10A, III Floor  
Gali No.5 Syndicate Enclave  
Palam, New Delhi – 110 045
3. Gajanand Sharma  
S/o Shri Hari Shankar Sharma  
Staff Nurse, Age 34  
R/o Muskarn Hostal R.no.19  
Gali Mehfooz IIahi  
Mir Dard Lane, New Delhi – 110 002
4. Manish Kumar MM  
S/o Shri Madhu Ranganathan  
Staff Nurse, Age 31  
H.No.19 C/o Siva Store  
R.No.15, Saraijullena  
Near Escort Hospital  
New Friends Colony  
New Delhi – 110 025
5. Kanhaiya Lal Yogi  
S/o Shri Bansi Dhar Yogi  
Staff Nurse, Age-35  
R/o B-10, Vihkarma Park  
Shakarpur, New Delhi – 110 092
6. Prashant Kumar  
S/o Shri R.C.Yadav  
Staff Nurse, Age-37  
R/o 5/590, School Block  
Shakarpur  
New Delhi – 110 092

7. Bhpender Kumar Sharma  
S/o Shri Jagdish Sharma  
Staff Nurse, Age-33  
R/o MM-5, Flat No.302  
DLF, Ankur Vihar  
Loni, Gaziabad, UP
  8. Saurabh Dass  
S/o Shri Late Pradeep Das  
Staff Nurse, Age-36  
R/o 201-A, 3<sup>rd</sup> Floor  
Gautam Nagar  
New Delhi – 110 049
  9. Jai Narayan Dudi  
s/o Sh. Khemchand Dudi,  
c/o Rajpal,  
Staff Nurse, Age-34  
Age-196, Near Aruna Park,  
Sharkarpur, Delhi-110092
  10. Kana Ram Saran  
S/o Sh. Sujaram,  
Staff Nurse, Age-34  
E-26, Vikaram Nagar,  
Firozshah Kotla,  
New Delhi
  11. Parakaram  
S/o Sh. Ram Dayal Yadav,  
Staff Nurse, Age-34,  
Vill. Gokulpur, Post-Sherpur,  
Tehsil-Behrur, Distt. Alwar,  
Raj-301701
  12. Sher Singh  
S/o Sh. Rohitash Yadav,  
Staff Nurse, Age-31  
Vill & Post-Kakardopa  
Tehsil-Behrur, Distt.-Alwar,  
(Raj.) 301701
- .. Applicants

(By Advocate: Shri Rajender Yadav)

Versus

1. Sh. Deepak Mohan Spolia,  
(Chief Secretary),  
National Capital Territory of Delhi  
New Secretariat, Players Building  
ITO, New Delhi
2. Mrs. Madhu Garg (H&FW)  
Special Secretary/Add Sect.  
9<sup>th</sup> Floor, New Secretariat, Players Building  
ITO, New Delhi

3. Sh. H.R. Sharma, (Health)  
National Capital Territory of Delhi  
1, Jawahar Lal Nehru Marg  
New Delhi. .. Respondents

(By Advocate: Shri N.K. Singh for Ms. Avnish Ahlawat)

Order (oral)

**Per Sudhir Kumar, Member (A)**

In this case learned counsel for the respondents has produced a copy of the order which has since been passed by the respondents on 17.07.2015. It has been submitted that this order is in substantial compliance of the Order as passed in the O.A. We are satisfied. Therefore, the C.P. is closed and notices issued earlier are discharged. Needless to add that any fresh cause of action will have to be appropriately agitated by the applicant before the appropriate forum.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

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